

**GOVERNMENT OF JAMMU AND KASHMIR
MINING DEPARTMENT
Civil Secretariat, J&K.**

Notification

Jammu, the 24th of December, 2021

S.O 436 .-In exercise of the powers conferred by section 15 read with section 23C of the Mines & Minerals (Development & Regulation) Act, 1957 (Central Act No.67 of 1957), the Government hereby directs that the following proviso shall be added to sub rule (9) of rule 55 of the Jammu and Kashmir Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining Rules, 2016; namely:-

“Provided that the period from the 1st April, 2020 to 31st March, 2021 shall not be considered for the purpose of calculation of the time period for completing the formalities as required above for the grant of mining lease or quarry license under these rules in view of outbreak of Corona Virus (COVID-19) and subsequent lockdowns (total or partial) declared for its control, however, all activities undertaken during this period in respect of the said Terms of Reference shall be treated as valid.”

By order of the Government of Jammu and Kashmir.

Sd/-

(Manoj Kumar Dwivedi) IAS

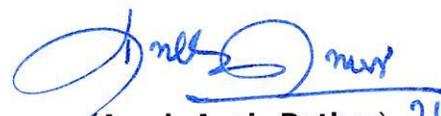
Commissioner/Secretary to the Government

No: GM/8/2021-08

Dated: 24 .12.2021

Copy to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Chief Electoral Officer, J&K.
7. All Commissioner/Secretaries to the Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Divisional Commissioner, Jammu/Kashmir.
10. Director General, J&K Institute of Management, Public Administration and Rural Development.
11. Director, Archives, Archaeology and Museums, J&K.
12. All Heads of Departments/Managing Directors.
13. All Deputy Commissioners.
14. Director, Information & Public Relations, J&K.
15. Director, Geology and Mining, J&K.
16. General Manager, Government Press, Jammu/ Srinagar.
17. Private Secretary to the Hon'ble Lieutenant Governor.
18. Private Secretary to Advisor (F) to the Lieutenant Governor.
19. Private Secretary to Advisor (B) to Lieutenant Governor.
20. Private Secretary to the Chief Secretary.
21. Private Secretary to Commissioner/Secretary to the Government, General Administration Department/Mining Department.
22. Incharge Website, Mining/GAD.
23. Government Order file/Stock file.


(Aamir Ayaiz Rather) 24.XII

Under Secretary to the Government